

(b) (i) A statement regarding Review by the Government on the working of the Bharat Wagon and Engineering Company Limited, Patna, for the year 1982-83.

(ii) Annual Report of the Bharat Wagon and Engineering Company Limited, Patna, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of item (1) above.

[Placed in Library. See No. LT-8128/84].

Review on the Working of and Annual Report of Steel Authority of India Ltd., New Delhi for 1982-83 and Statement for delay in laying these Papers.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : I beg to lay on the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Steel Authority of India Limited, New Delhi for the year 1982-83.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-8129/84].

श्री मनी राम बागड़ी : अध्यक्ष महोदय, मेरा प्वाइंट ऑफ आर्डर है।.....

अध्यक्ष महोदय : वहाँ का मंत्री है, वहाँ का नहीं है। अपने आप लेजिस्लेटिव असम्बली वाले संभाल लेंगे। चिंता न करो।

Central Industrial Security Force (Fourth Amendment) Rules, 1983 and Statement for delay in laying the Rules and Border Security Force (Amendment) Rules, 1984.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table

(1) A copy of Central Industrial Security Force (Fourth Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 2 in Gazette of India dated the 7th January, 1984 under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above

[Placed in Library. See No. LT-8130/14].

(3) A copy of the Border Security Force (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. S.O. 187 (E) in Gazette of India dated the 23rd March, 1984, under sub-section (3) of section 141 of the Border Security Force Act, 1968.

[Placed in Library. See No. LT-8131/84].

Detailed Demands for Grants of the Department of Environment for 1984-85

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : I beg to